

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

**IN THE MATTER OF:**

ICICI Bank Ltd.

**Vs**

Dehradun Highways Project Limited

Item No.-106  
IB-725/ND/2020

...Applicant

...Respondent

**SECTION**

U/s 7 IBC code 2016

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

Order delivered on 16.03.2020

**PRESENT:**

For the Applicant

: Adv. Abhirup Dasgupta

For the Respondent

: Adv. Ishaan Duggal

**ORDER**

This application shall be taken up along with IB-655/ND/2020 on 18.03.2020.

*sd/-*

**(K.K. VOHRA)**  
**MEMBER (T)**

*sd/-*

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Lalit)